

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

Appeal/2(IND) 2021

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company:

Shubhomoy Ganguly
(Task Agri Tech Pvt Ltd)
V/s
ROC Gwalior MP

Section:

252(3) of the Companies Act, 2013

ORDER

Learned Counsel Mr. Piyush Luktuke appeared for the Appellant.

The application is filed as a fresh application under Section 252(3) of the Companies Act.

The Appellant is directed to issue a **Notice** of date of hearing along with copy of the Appeal to **the Regional Director as well as ROC** and to file proof of service by way of an affidavit.

Matter to appear for further consideration on 12.03.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 21 day of January, 2021